

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NET 4 INDIA LIMITED Date of Commencement of Liquidation: 20-09-2024; List of Stakeholders as on Date: 11-12-2024; Name of IP: Niraj Kumar; Process Number: 1; Last 5 digit of registration number: 13586

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	14938405	1	14938405				NA
2	Liquidation costs incurred till date	1	2644001	1	2644001				NA
3	Secured financial creditors	2	695721258	2	695721258				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	34	4955423795	34	4955423795				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	15	18371582	15	18371582				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	250724183	3	175926390		74797793		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	2136018	2	2136018				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>58</b>	<b>5939959242</b>	<b>58</b>	<b>5865161449</b>		<b>74797793</b>		